

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1280/2015
M.A. No. 1124/2019

This the 29th day of March, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Bajrang Singh Yadav (54 Years)
S/o Shri B.S. Yadav
236 Trivedi Apartment, Jhilmil Colony,
Shahdara, Delhi-110095

.. Applicant

(By Advocate: Sh. S.R. Jolly)

VERSUS

1. Union of India, Through
Secretary,
Ministry of Statistics & P.I,
S.P. Bhawan,
New Delhi-110001
2. Additional Director General,
National Sample Survey Office,
Government of India, East Block-6
Level 4 & 7 R.K. Puram,
New Delhi
3. Director,
NSSO (FOD) Govt. of India,
Ministry of Statistics & P.I.
CGO Complex, NH-IV
Faridabad (Haryana)

.. Respondents

(By Advocate : Sh. Duli Chand)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

M.A. No. 1124/2019

The instant M.A. has been filed by the applicant for withdrawal of the O.A. No. 1280/2015.

2. In the circumstances, the M.A. is allowed. Accordingly the O.A. No. 1280/2015 is dismissed as withdrawn. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Daya /